

**FORM G
(EXTENSION OF TIME)**

**INVITATION FOR EXPRESSION OF INTEREST FOR
LABHANSHI AGRITECH PRIVATE LIMITED**

**OPERATING IN THE BUSINESS OF MANUFACTURING SOYABEAN OIL,
SOYABEAN MEAL (DOC), SOYA FLOUR, CATTLE FEAD, SOYA GRID ETC.**

**(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of
India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Labhanshi Agritech Private Limited CIN: U15100MP2021PTC057591 PAN: AAEC L7584P
2.	Address of the Registered Office	410-Apollo Tower 2, M.G.Road, Indore, Madhya Pradesh-452001
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located	Factory Address: 47B, 48A, Industrial Area No. 1, A.B. Road, Dewas (M.P) 455001
5.	Installed capacity of main products/ services	The installed capacity is 400 Tonnes per day (as per available Records). For more details, please email ibc.labhanshiagritech@gmail.com
6.	Quantity and value of main products/ services sold in the last financial year	FY 2024-25 Rs. 184.13 Crore (As per GSTR-1) FY 2023-24 Rs. 348.97 Crore. FY 2022-23 Rs. 144.86 Crore. As of this date, the plant is not in operation.
7.	Number of employees/workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an email to ibc.labhanshiagritech@gmail.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	Please write an email to ibc.labhanshiagritech@gmail.com to seek further details about the Corporate Debtor.
10.	Last date of receipt of expression of interest	06/05/2026, Extended: 15/05/2026
11.	Date of issue of the provisional list of prospective resolution applicants	16/05/2026, Extended: 25/05/2026
12.	Last date of submission of objections to the provisional list	21/05/2026, Extended: 30/05/2026
13.	Date of issue of the final list of prospective resolution applicants	31/05/2026, Extended: 09/06/2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	05/06/2026, Extended: 14/06/2026
15.	Last date for submission of resolution plans	06/07/2026, Extended: 15/07/2026
16.	Process email id to submit Expression of Interest	ibc.labhanshiagritech@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	UDYAM-MP-23-0030923 & date of registration is 01/10/2021.

SD/-

**Egress Insolvency Professionals LLP represented by IP Kuldeep Tank
Resolution Professional**

For Labhanshi Agritech Private Limited (Company under CIRP)

IBBI Reg. of IPE-IBBI/IPE-0071/IPA 1/2025-26/50092 AFA Valid till 30/06/2026

IBBI Reg. No. of IP-IBBI/IPA-001/IP-P-02776/2022-2023/14255

AFA valid till 30/06/2026

Office: 202, Block-A, The One, RNT Marg., Indore 452001

9826677735/9977332329/0731-4226345

Registered Email: caculdeepptank@gmail.com

Date: Indore

Place: 08/05/2026

